

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1505

TO BE ANSWERED ON THE 19TH DECEMBER, 2018

BLACKLISTED COMPANIES IN SUPPLY OF DEFENCE EQUIPMENTS

1505. SHRI GODSE HEMANT TUKARAM:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has taken a decision to do away with the decision of blacklisting the companies engaged in supply of defence equipments and materials on petty issues;
- (b) if so, the details thereof;
- (c) the total number of companies blacklisted for indulging in irregularities in supply of defence materials and equipments in the country during the last three years and the current year along with the names and details of the companies removed from the blacklist during the said period;
- (d) whether the Government proposes to review the performance of the blacklisted companies on the basis of their merits and demerits; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) & (b): No, Madam.

(c) to (e): No firm / entity has been blacklisted for misconduct / wrongdoing in defence deals during the last three years.

During the current year, business dealings with M/s Offset India Solutions (P) Ltd. (OIS) & its Group companies / functionaries have been suspended w.e.f. 05.01.2018.

Ministry of Defence has issued guidelines for penalties in business dealings with entities, which have come into effect from 21.11.2016. It has also been decided to review existing cases of suspension / ban / blacklisting etc. against vendors in light of these guidelines. Accordingly orders have been issued after reviews as below:-

- (i) Restrictions in dealings with M/s. IAI & M/s Rafael have been removed w.e.f. 04.04.2018;**
- (ii) Restrictions on business dealings with M/s Denel, South Africa have been removed with effect from 05.09.2018.**
- (iii) Suspension of business dealings with Leonardo S.p.A (erstwhile Finmeccanica Group of Companies) has been extended w.e.f. 01.05.2017.**
